

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 431 of 2013
in DFR No. 2438 of 2013

Dated : 13th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

Jai Balaji Industries Ltd.

... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Apoorva Misra
Ms. Radhika Arora

ORDER

IA No. 431 of 2013
(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 03.01.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **03.01.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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